GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1446

TO BE ANSWERED ON THE 12TH FEBRUARY, 2019/, MAGHA 23, 1940 (SAKA)
COMPLAINTS RECEIVED BY NHRC

1446. SHRI P.K. KUNHALIKUTTY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of complaints /requests received by the National Human Rights Commission during the last three years and the current year, year-wise;
- (b) whether the number of such complaints/requests is on the rise and if so, the details thereof; and
- (c) the steps taken by the Government to strengthen the mechanism for protection of human rights?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b): A statement indicating year wise details of the complaints registered by the National Human Rights Commission(NHRC)during the last three years and the current year up to 31.1.2019 is given below:

S.	Year	No.	of
No.		complaints	
		registered	
1.	2015-16	117808	
2.	2016-17	91887	
3.	2017-18	79612	
4.	2018-19 (upto	76693	
	31.01.2019.)		

(c): NHRC has been emphasizing upon the State Governments to constitute

State Human Rights Commissions and Human Rights Courts for better

protection of human rights. Efforts are also being made to sensitize public

servants during workshops, seminars and camp sittings. NHRC has also made

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efforts to strengthen its complaint handling mechanism through promotion of online submission of complaints and utilization of common Service Centers in the country for enhancing the outreach to people.

Further, Focal Point and Toll Free numbers have been in place to provide required assistance to human rights Defenders and NGOs, civil society members, etc. to get easy access to NHRC in case of alleged violation of human rights.
